1				2	3	4
6. Himachal Pra	desh			258	3279	•
7. Jammu & Ka	shmir		•	89	1,092	
8. Karnataka				1,42,860	2,09,543	-
9. Kerala .				12,970	21,423	
10. Madhya Prad	esh	•_		nil	86,570	
11. Maharashtra	≃ •	50 C		31,706	3,65,770	
12. Orissa .	•	•	·	70,504	13,322	•
13. Punjab .			÷ *	nil	5,798	
14. Rajasthan		•		vil	60,427	
15. Tamil Nadu	•		٠	1,05,935(2) Reports awaited		(2) By way of issue of Pattas for house-sites and regularisation of encroachments by Revenue
			· · · • •	and and a		Department. Information from Harijan Welfare Depart- ment who also have allotted house-sites is awaited.
16. Tripura .		•	•	Reports awaited	Reports awaited	en ja andore se
17. Uttar Pradesh	4	•	•.	25,082	14,407	
18. West Bengal	• .	•.	•	Reports awaited	Reports awaited.	nt in the second se
U.Ts.		-				
r. A & N Islands	•	1	trast∛		840	
2. Chandigarh	•	•	•	Nil	Nil	
3. Dadra & Nagar	Have	eli		Nil	323	1 T M 1 1 1 1 1
4. Delhi .	•	•		213	738	
5. Goa, Daman &	Diu		•	Nil	319	LAN
6. Pondicherry	•	·		1,827	6,157	17

This programme is not in operation in Manipur, Meghalaya, Nagaland, Sikkim, Arunachal Pradesh, Lakshadweep & Mizoram.

## Increase in Price of DDA Flats under the Self-Financing: Scheme

\*134. SHRI HARVENDRA SINGH HANSPAL: Will the Minister of WORKS AND HOUSING he pleased to state:

(a) whether it is a fact that under the 'self financing schemes' and under other housing schemes also the Delhi Development Authority has increased the prices of flats;

(b) if so, what are the reasons therefor;

(c) whether the Baweja Committee has pointed out that the prices of different types of dwelling units was on the high side; and (d) if so, whether some machine, is proposed to be evolved to *go* into the increases made in prices of the units, in consultation with the allottees?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) and (b). The D.D.A. has reported that the cost in self-financing schemes and other housing schemes is related to the plinth area, the design, and the construction/developmental costs as also the locality. As a result of the general increase in the cost component, there has been increase in costs in the housing schemes of *the* D.DA.

(c) The Baweja Committee in its report submitted to Government had

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commented on the increase in the price of D.D.A. flats.

(d) The D.D.A. has reported that in view of the position stated in reply to parts (a) and (b) above, there is no such proposal.

## Communication with the World Bank Regarding the Sardar Sarover Project

\*135. PROF. RAMLAL PARIKH: Will the Minister of IRRIGATION be pleased to state :

(a) whether any communications were sent to the World Bank regarding the Sardar Sarover Project of Narmada Irrigation Scheme by the Rajasthan Government and the Cen-Government during 1980;

(b) if so, what are the detail in this regard;

(c) what are the details of the replies received from World Bank to each communication;

(d) whether the State Governments are empowered to communicate with the World Bank directly in such mat-ters; and

(e) if so, what are the guide-lines issued by the Central Government to the State Governments in this regard?

THE MINISTER OF AGRICULTURE AND RURAL RECONSTRUCTION AND IRRIGATION (RAO BIRENDRA SINGH) (a) to (c). As reported by Government of Rajasthan, no letter was sent by them to the World Bank regarding Sardar Sarovar Project in Gujarat. The Ministry of Irrigation had in consultation with Department of Economic Affairs, istry of Finance addressed a letter dated 1-8-80 to local office of the World Bank enclosing copies of the identification report on Sardar Sarovar Project prepared by Government of Gujarat. No reply to this letter has been received from the World Bank, who are, howe, ver, examining the Project.

(d) and (e). In Government of India, Department of Economic Affairs in the Ministry of Finance, is the nodal Ministry so far as matters pertaining to World Bank are concerned and ordinarily communications, especially those involving general policy issues, are carried on by or through them. However, in regard to details of State projects being considered by the World Bank for credit assistance, there can be direct communication between State Governments concerned and World Bank.

कमला बालान बोध का विस्तार

\*136 थी राम भगत पासवान : क्या सिचाई मंत्री यह बताने की क्रुपा करेंगे कि :

(क) क्या यह सच है कि सरकार को बिहार में कमला बालान बांघ को आगरा घाट तिलकेक्वर तक बढ़ाने के लिये कई आग्रह प्राप्त हुए हैं ;

(ख) क्या सरकार ने इस संबंध में कोई योजना तैयार की है; और

(ग) यदि हां, तो इस पर कितना व्यय होने की संभावना है और इसका विस्तार कार्य कव आरंभ किये जाने की संभावना है?

कृषि और ग्रामीण वर्मनिर्माण और सिचाई मंत्री (राव वीरेन्द्र सिंह): (क) से (ग). विहार सरकार पहले कमला वालान के दाएं तटवंध को दरजिया थे तिलवेड्वर तक 40 किलोमीटर बढाने के प्रस्ताव पर विचार कर रही थी। चंकि तटबंध को तिलकेश्वर तक वडाने से ग्रामीण इलाकों के वर्तमान बाधारहित जल निकान में बाधा **आ** सकती थी, इसलिये, इस तटबंध से जल निकास पर पडने ৰাজ সনিকল प्रभावो तथा इन त्रभावो को दर करने के लिये किये जाने वाले उपायों के बारे में बिस्तत अध्ययन किये जाने तक इस स्कीम को स्थगित कर दिया गया। बाद में, बिहार सरकार ने दरजिया के ब्रनुप्रवाह में बाएं झौर दाएं दोनों किनारें के तटबंधों को कैवल 20 किलोमीटर तक बढाने की एक स्कीम